GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

RAJYA SABHA UNSTARRED OUESTION No-633

ANSWERED ON- 04/12/2025

EXPANSION OF E-SPORTS

633 # SMT. DARSHANA SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps being taken by Government to develop e-sports in the country, promote Indian content and create an ecosystem for large-scale employment generation;
- (b) whether there is any plan to encourage start-ups in the e-sports sector;
- (c) whether there is a proposal to launch Olympic-like competitions for e-sports in the country to nurture talent; and
- (d) if not, the reasons therefor given that the e-sports industry is considered to be larger than music, film and other creative industries?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

- (a) & (b): The Promotion and Regulation of Online Gaming Act, 2025 ("PROG Act") has been enacted with the objective of promoting innovation in e-sports and online social gaming, while ensuring a safe, responsible and accountable online gaming ecosystem in the country.
- (c) & (d): Responsibility for launching and organizing of sports competitions including Olympic like competitions in e-sports is that of concerned international sports bodies such as International Olympic Committee (IOC) and international federations of the respective sports. The Ministry of Youth Affairs and Sports does not have any role in this matter.
